(To be Published in the Gazette of India Extraordinary Part-II, Section - 3, Sub-Section (ii))

> Government of India Ministry of Commerce & Industry Department of Commerce Directorate General of Foreign Trade Udyog Bhawan New Delhi

Notification No. 23/2015-2020 New Delhi, Dated: 4th August 2020

Subject: - Amendment in Export Policy of Ventilators.

S.O. (E) In exercise of powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes the following amendments in the Notification No. 53 dated 24.03.2020 amending the Schedule 2 of the ITCHS Export Policy related to export of all Ventilators, with immediate effect:

S.No	ITC HS Codes	Description	Existing Policy	Revised Policy
207 B	ex9018 ex9019 ex9020	All Ventilators including any artificial respiratory apparatus or oxygen therapy apparatus or any other breathing appliance/device.	Prohibited	Free

3. Effect of this Notification:

Notification No. 53 dated 24.03.2020 is amended to the extent that all ventilators including any artificial respiratory apparatus or oxygen therapy apparatus or any other breathing appliance/device are made "free" for export.

04/08/2020

(Amit Yadav)

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(Issued from file No. 01/91/180/21/AM20/EC/E- 20261)